

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


C. P. NO.
CA. NO. 16/113/2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016**

NAME OF THE COMPANY: M/s. Pernod Recard India Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Sanjay k rover		Petitioner] 
2.	Aman kupta		"	
3.	Manish k. Jha		"	
4.	Ritika Azona		"	

ORDER

No reply has been received from the office of the RoC.

Notice to the RoC, returnable on 02.11.2016.


(Ina Malhotra)
Member Judicial